

Annual Immovable Property Return

Statement of immovable property for the year 2018

As on 01.01.2019.

1. Name of officer (in full) and service to : Neeraj Kumar Gupta, IAS (Retd), UP 1982
Which the officer belongs
2. Present post held : Information Commissioner
3. Present Pay : 2,50,000/-

Name of District, Sub-Division, Taluk and Village in which property is situated	Name and details of property, Housing lands and other	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired whether by purchase, lease**, mortgage, inheritance, gift, otherwise, with date of acquisition and name with details of person/persons from whom acquired	Annual income from the property	Remark
Budaun (UP), 132, Civil Lines	Residential House,	Present market values could not be assessed	Co-shared with brother & mother	Ancestral Property	NIL	
Budaun (UP), Swarajya Bhandar Station Road,	Commercial Building		Co-shared with brother & mother	Ancestral Property	NIL	
Lucknow (UP), 6/6-17, Haveloc Road Scheme	Residential House		Jointly owned with my wife	Self-constructed through re-investment of the sale proceeds of earlier house building bought using Govt. House Building loan-completed in the year 2002-2003.	Rs. 4.00 lac	
Bareilly (UP) Radheyshyam Enclave, Hafizpur Khurram Gautia	Residential Land		Jointly owned with my wife	Purchased from a co-operative society in 1990-1991	NIL	

(Above are same as included in the previous years)

Signature: *Neeraj K Gupta*
 Name: Neeraj Kumar Gupta
 Designation: Information Commissioner
 Date: 29/01/2019